

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/122/(IB)/2017
NAME OF THE PETITIONER(S) : MULTI SERVE ROLLS LTD
NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
56 MULTISERVE ROLLS LTD REPRESENTATION BY WHOM

56 MULTISERVE ROLLS LTD A. THIRUMARAN ADVOCATE FOR PETITIONER
S. Aravindan (Proxy Counsel) Counsel for Respondent Mr. P. Raja

ORDER

Counsel for petitioner present. At this juncture, Shri S Aravindan, representing the counsel for respondents caused appearance and prayed time. Time enlarged at request. Put up on 13.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc